

Motor Cars

219. Shri Ibrahim: Will the Minister of Commerce and Industry be pleased to state the difference in percentage between the purchasing and selling prices of motor cars imported in 1954-55?

The Minister of Commerce (Shri Karmarkar): The import of built-up motor cars on a commercial scale for stock and sale purposes is not allowed. Consequently the question of purchasing and selling them does not arise. However, the percentage difference between the ex-factory prices of motor cars partially manufactured and assembled in India and their maximum retail selling prices is 17½ per cent.

Salt

220. Shri Ibrahim: Will the Minister of Commerce and Industry be pleased to state the quantity of salt exported to East Pakistan during the period January to March, 1955?

The Minister of Commerce (Shri Karmarkar): 166 tons.

International Conferences

221. Shri Ibrahim: Will the Prime Minister be pleased to state:

(a) the number of International Conferences held in India during the year 1954-55; and

(b) the benefits derived by India therefrom?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The required information is being collected and will be placed on Table of the Lok Sabha as soon as it is ready.

D.V.C. Staff

222. Dr. Ram Subhag Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a representation has been received by Government from the Damodar Valley Corporation Staff Association regarding the absorption of surplus employees of that Corporation; and

(b) if so, whether Government have taken any action in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Efforts are being made to absorb the surplus staff of the D.V.C. in other Projects and Govt. undertakings, through Employment Exchanges and circulation of lists of such personal.

यूरेनियम

२२३. श्री रघुनाथ सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि पंजाब के शिकारपुर नामक स्थान पर उच्चकोटि का यूरेनियम प्राप्त हुआ है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : सरकार को इस के बारे में कोई खबर नहीं है।

Handloom Fabrics Marketing Co-operative Society

224. Shri Nanadas: Will the Minister of Commerce and Industry be pleased to lay on the Table of the House a copy of the Memorandum of Association etc., of the All-India Handloom Fabrics Marketing Co-operative Society and state the basis of representation on which the Board of Directors has been constituted?

The Deputy Minister of Commerce and Industry (Shri Kanungo): A copy of the By-laws of the All-India Handloom Fabrics Marketing Co-operative Society is attached. [Placed in the Library. See No. S-235/55].

The Board of Directors of the Society has been appointed on an *ad hoc* basis by the Government of India in consultation with the Chairman of the All-India Handloom Board, according to By-law 12(1) of the Society's By-laws.

Former French India Government Officers

225. Shri A. K. Gopalan: Will the Prime Minister be pleased to state:

(a) whether there have been any cases of Officers of the former French Settlements in India being posted for work in the Indian Union;

(b) if so, the details thereof;

(c) whether as a result thereof, there has been any reduction in their emoluments; and

(d) if so, to what extent

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Some employees of the former French post offices in Pondicherry State have been posted to work in the various offices of the Indian Posts and Telegraphs Department in the Indian Union.